

JUDICIAL OFFICERS (KHEDA DISTRICT)

Name of Establishments (DISTRICT COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. V.B.MAYANI	Principal District Judge,	01.07.2016
2.	2	Mr. M.A.KADIWALA	Addl.District Judge,	14.05.2018
3.	9	Mr. V.D.PARMAR	2 nd Addl.District Judge,	14.05.2018
4.	8	Ms. K.S.TRIVEDI	3 rd Addl.District Judge,	14.05.2018
5.	4	Mr. D.S.SINGH	4 th Addl.District Judge,	14.05.2018

Name of Establishments (SENIOR CIVIL COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. P.P.SHAH	Principal Senior Civil Judge, Nadiad.	11.05.2017
2.	2	Mr. P.M.SONI	Chief Judicial Magistrate, Nadiad	11.05.2017
3.	4	Mrs.RONAKBEN S. SHAH	2 nd Addl. Senior Civil Judge, Nadiad	11.05.2017
4.	10	Mr.M.G.SHAH	3 rd Addl. Senior Civil Judge, Nadiad	11.05.2017
5.	8	Mr. D.K.NATHANI	Additional Civil Judge, Nadiad	14.05.2018
6.	14	Mr. B.V.VYAS	2 nd Additional Civil Judge, Nadiad	14.05.2018
7.		Ms.M.H.MAKWANA	3 rd Additional Civil Judge, Nadiad	18.11.2017

Name of Establishments (DISTRICT LEGAL SERVICES AUTHORITY)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1		Mr. P.S.SINDHI	FULL TIME SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, KHEDA AT NADIAD	15.03.2017

Name of Establishments (CIVIL COURT, MATAR)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1	1	Mr. P.R.SUTHAR	Principal Civil Judge, Matar	18/11/2017

Name of Establishments (CIVIL COURT, VASO)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Ms. R.V.VAISHYA	Principal Civil Judge, Vaso	14.05.2018

Name of Establishments (CIVIL COURT, KHEDA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	3	Ms.P.P.MOKASHI	Principal Senior Civil Judge, Kheda	18/11/2017
2.	1	Mrs. M.H.VAGHELA	Addl.Civil Judge, Kheda	14.05.2018

Name of Establishments (CIVIL COURT, MAHEMDABAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. H.D.PATEL	Principal Civil Judge, Mahemdabad	14.05.2018

Name of Establishments (CIVIL COURT, MAHUDHA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. B.N.SHRIVASTAV	Principal Civil Judge, Mahudha	14.05.2018

Name of Establishments (CIVIL COURT, KATHLAL)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. V.D.VYAS	Principal Civil Judge, Kathlal	14.05.2018

Name of Establishments (CIVIL COURT, KAPADWANJ)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. B.B.JADAV	Principal Senior Civil Judge, Kapadwanj	18.11.2017
2.	2	Ms. S.A.MANSURI	Additional Civil Judge, Kapadwanj	18.11.2017

Name of Establishments (CIVIL COURT, THASRA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. V.M.VANKAR	Principal Civil Judge, Thasra	18.11.2017

Name of Establishments (CIVIL COURT, GALTESHWAR AT SEVALIYA)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. A.M.VASAVA	Principal Civil Judge, Sevaliya	14.05.2018

Name of Establishments (CIVIL COURT, DAKOR)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. P.C.ROHIT	Principal Civil Judge, Dakor	14.05.2018

Name of Establishments (FAMILY COURT, KHEDA AT NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. D.G.VAGHELA	Principal Judge, Family Court, Kheda at Nadiad.	01/03/2017

Name of Establishments (INDUSTRIAL COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. H.I.NANAVATI	Member, Industrial Court, Nadiad.	30.04.2018

Name of Establishments (LABOUR COURT, NADIAD)

Sr. No	Court No. as per NC 2.0 version (DCIS)	Name of the Judge	Designation	From Date
1.	1	Mr. G.J.THORIA	Judge (S.D), Labour Court, Nadiad.	21.05.2018